

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

Petition No. D-52-GT-2013

Date: 3.7.2013

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject:       Petition No. D-52-GT-2013:** Approval of tariff of Korba Super Thermal Power Station Stage-I&II (2100 MW) from 01.04.2009 to 31.03.2014, after truing up exercise.

-----  
With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **18.7.2013**:

1. Form-9A/9B showing separate details (break up) of duly IDC, FC, FERV & Hedging cost, if any, shall be submitted.
2. Audited Financial Statements for the financial years 2010-11.
3. Soft copy of the petition (in excel).
4. Following (year wise) details in respect of interest on loan for the period 2009-11:
  - a. Total interest for the period;
  - b. Total interest capitalized to gross block during the period;
  - c. Total interest transferred to CWIP during the period; and
  - d. Total interest charged to revenue during the period.
5. Stage wise reconciliation of liabilities existing as on 01.04.2009, 01.04.2010 & 01.04.2011 with books of accounts and as furnished in form-9A/9B.
6. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)